

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201. C.P. (IB)/693(MB)2021

IN THE MATTER OF

Identity Science Co. Ltd.

... Petitioner

Vs

Sonal Plasrub Industries Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: PCA Pragya Navandar (VC)

For the Respondent: Adv. M. H. Syed (PH)

ORDER

Both the Counsels have tendered their written submissions. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/